

18, 19

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 245 of 2017 in C.P. No. 11/73(4)/NCLT/AHM/2016

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017**

Name of the Company: Neesa Leisure Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	RAVISH BHATT	ADV		
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ORDER


Learned Advocate Mr. Ravish Bhatt present for Original Petitioner. None present for Respondent.

Copy of application served on depositors.

Depositors shall file reply within two weeks after serving copy in advance to the petitioner.

List the matter on 19.09.2017 for hearing IA 245/2017.

List CP 11/2016 also on the same day.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of August, 2017.